

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : P.B.SURESH KUMAR.

DATE OF APPOINTMENT : 21.5.2014

DECLARED ASSETS

ASSETS OF THE JUDGE

Land	Buildings	MOVABLES			
		Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1. Residential plot 31.199 cents	2	Rs. 7,50,000(FD)	10 sov. Gold & 1 platinum	1	Nil
2. Residential plot 38.753 cents		Rs. 1,80,610/- (SB)	ring worth Rs.80,000/-		

LIABILITIES

Particulars:-

1. Housing loan outstanding liability of Rs.16,81,889/- as on 7.10.2014 with the Indian Overseas Bank, Kaloor Branch.

2. Overdraft outstanding liability of Rs.26,160.72 - Indian Overseas Bank, Kaloor Branch.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.B.SURESH KUMAR.

NAME OF THE SPOUSE : MANJUSHA MADHAVAN NAIR.

DECLARED ASSETS ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
(1) 1/3 share in 123 cents.	1/3 share in 31200 sq.ft warehouse bldg.	Rs.4,00,000/- (FD)	50 sov.gold & one diamond set worth Rs.2 lakhs	NIL	NIL
(2) 1/2 share in 95 cents.		Rs.1,92,075.43 (SB)			
(3) 1941.5 sq.ft. residential plot.					
(4) 1715sq.ft. residential plot.					
(5) 1805 sq.ft. residential plot.					

LIABILITIES

Particulars

1. NIL

2.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.B.SURESH KUMAR

NAME OF THE DEPENDENT CHILD/CHILDREN : 1.AKHIL SURESH

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	17,000/- (SB)		NIL	NIL

LIABILITIES

Particulars:-

1.NIL

2.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.B.SURESH KUMAR

NAME OF THE DEPENDENT CHILD/CHILDREN : 2. ANVITHA SURESH

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs.3,657.60 (SB)	30 Sov. gold	NIL	NIL

LIABILITIES

Particulars:-

1.NIL

2.

Note:- Further details available with the Hon'ble Chief Justice